

**GOVERNMENT OF INDIA**  
**MINISTRY OF MINORITY AFFAIRS**  
**RAJYA SABHA**  
**QUESTION NO 21.12.2009**  
**ANSWERED ON**  
**IMPLEMENTATION OF POINT PROGRAMME .**

452

Smt. T. Ratna Bai

Will the Minister of COALCOALMINORITY AFFAIRS be pleased to state :-

- (a) the details of the 15 Point Programme, especially for the agency areas of Andhra Pradesh; and
- (b) the present status thereof, State-wise, especially the projects relating to tribal women in Andhra Pradesh?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF MINORITY AFFAIRS

(SALMAN KHURSHID)

(a) & (b) A statement is laid on the table of the House.

12th Position

STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF RAJYA SABHA STARRED QUESTION NO 452 FOR 21.12.2009 RAISED BY SHRIMATI T. RATNA BAI REGARDING IMPLEMENTATION OF 15 POINT PROGRAMME

(a) and (b) An important aim of the Prime Minister's New 15 Point Programme for the Welfare of Minorities is to ensure that the benefits of various government schemes for the underprivileged reach the disadvantaged sections of the minority communities in the country, and would include tribals and women belonging to the minority communities. It also provides that, wherever possible, 15% of targets and outlays under various schemes should be earmarked for minorities. The new programme envisages location of a certain proportion of development projects in minority concentration areas. The status of implementation of the schemes in the country, including Andhra Pradesh, under the programme for 2008-09 is available in the Ministry's website on [www.minorityaffairs.gov.in](http://www.minorityaffairs.gov.in)